are now in the Indian Airlines Corporation have not done even 20 thousand hours?

SHRI RAJ BAHADUR: That is right. Sir. They have not done 20 thousand hours. We have said from time to time that they are good and stable type of aircraft and they can be flown well.

SHRI P. S. RAJAGOPAL NAIDU: The Skymasters that had been acquired had done more flying hours than the Dakotas now in service.

SHRI RAJ BAHADUR: They Sky-master is a bigger aircraft and a much more stable aircraft—it is four-engined.

*383. [Postponed to the 21st December 1955.1

CONSTRUCTION OF A ROAD BRIDGE OVER THE RIVER CAUVERY

*384. SHRI T. S. PATTABIRAMAN: "Will the Minister for TRANSPORT be pleased to state whether Government have any proposal under consideration for the construction of a road bridge over the river Cauvery at Pallipalayam, Salem District, Madras State?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): A suggestion from the public of Erode for the construction of such a bridge has been referred to the State Government for their views.

SOIL CONSERVATION SCHEMES IN ANDHRA

- *385. SHRI A. B. REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the number of soil conservation schemes received from the Government of Andhra for the year 1955-56;
- (b) the amount of loan and grant asked for by the Government of Andhra for these schemes; and

2 R.S.D.—2

(c) the amount sanctioned by the Government of India?

THE MINISTER FOR FOOD AGRICULTURE (SHRI A. P. JAIN): (a), (b) and (c). A statement is placed on the Table of the Sabha. [See Appendix XI, Annexure No.

SHRI A. B. REDDY: May i know the total amount sanctioned to the other States for these schemes during this year?

SHRI A. P. JAIN: Sir, I have not got the figures with regard to other States before me.

SHRI A. B. REDDY: Has i.ne Government of India any proposal to set up a research station in Andhra for the study of soil conservation in Andhra?

SHRI A. P. JAIN: I require notice

INCLUSION OF DEARNESS ALLOWANCE IN PAY FOR CALCULATING BAD CLIMATE ALLOWANCE

*386. SHRI S. N. MAZUMDAR: Will the MINISTER for RAILWAYS be pleased to state:

- (a) whether dearness allowance is treated as part of pay for calculating the rates of special pay granted to the employees in certain sections of the Railways on account of bad climat?. and
- (b) if so, since when and for what reasons this practice is being followed?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No.

(b) Does not arise.

SHRI S. N. MAZUMDAR: Sir, may I know what is meant by 'No'? May I know whether this practice was in vogue, or it was not in vogue at all?

SHRI O. V. ALAGESAN: The question is whether dearness allowance is treated as part of pay for calculating